NATIONAL COMPANY LAW APPELLATE TRIBUNAL

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 18.08.2020 (TUESDAY)</u>

COURT – II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap
2.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	Mohtashim Kibriya
3.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 & R3
4.	Comp. App. (AT) No.34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9
5.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
6.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	Priyadarshi Chaitanyashil-R1
7.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta
8.	Comp. App. (AT) No. 110 of 2020	Brookefield Technologies Pvt. Ltd. & Anr. Vs. Shylaja Iyar & Ors.	Arun Sri Kumar	Arvind Kumar Gupta

For Hearing

9.	Comp. App. (AT)	Kridhan Infrastructure Pvt. Ltd.	Udit Chauhan	P.V. Dinesh
	(Ins) No. 202 of	Vs.		
	2020	Venkatesan Sankaranarayan & Anr.		

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By the order of Hon'ble Acting Chairperson

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